

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CRI-9/2020

SHRI VISHWANATH R.  
NAGVENKAR

**.. Applicant.**

*Versus*

STATE OF GOA & ORS.

**.... Respondents**

Shri Athnain Naik, Advocate for the Applicant.

Shri P. Faldessai, Additional Public Prosecutor for the Respondents  
no. 1 to 3.

**Coram:- Nutan D. Sardessai, J.**

**Date:- 19<sup>th</sup> June, 2020.**

P.C.:

Notice be issued to respondent no. 4 returnable on  
30.06.2020.

2. Interim relief to continue.
3. Reply to be filed by respondent no. 4.
4. Stands over on 30.06.2020.

**Nutan D. Sardessai, J.**

msr.